



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday, 11th February 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-01-2019 TO 01-03-2019, (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WA/38/2019 CAVT. NO.0089/2019 B/O	AFIYA BEGUM LASKAR AND 28 ORS Versus SAHIN AHMED LASKAR AND 11 ORS	MR. B C DAS MR. M H LASKAR MR. N H BARBHUIYA MS N J BEGUM	SC, PNRD GA, ASSAM MR H I CHOUDHURY FOR CAVEATOR
ORDERS				
24	I.A.(Civil)/492/2019 B/O in WA/354/2018 WITH WA/354/2018 CAVT. NO. 1226/2018	SIRAZUL AMBIA Versus SMTI. SHELLEY DAS CHOWDHURY AND 8 ORS. SHELLEY DAS CHOWDHURY Versus SIRAZUL AMBIA AND 8 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR G J SHARMA MR S N NATH	SC, SEC. EDU. MR. S C KEYAL SC, ASSAM UNIVERSITY MR. K N CHOUDHURY (R1) MR. S C KEYAL (SC, ASSAM UNIVERSITY, R8) MR. I H SAIKIA (R1) MR. I H SAIKIA (R1) MR. N H BARBHUIYA (R9) MR. K KALITA (R1) MR. K KALITA MR. M R CHOUDHURY (R1) SC, N C T E MS L HMAR (R1) SC, EDU FOR CAVEATOR SC, ASSAM UNIVERSITY
25	I.A.(Civil)/502/2019 in WA/14992/2018 WITH WA/14992/2018 (Filing Number)	PHARMACIST FORUM OF ASSAM AND 3 ORS Versus THE STATE OF 5 ORS PHARMACIST FORUM OF ASSAM AND 3 ORS Versus THE STATE OF 5 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MRS. A CHUTIA	MR. D SAIKIA GA, ASSAM MR B GOGOI FOR CAVEATOR



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 60 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
88	WP(C)/8695/2018 FIXED	DHIRAJ KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR D MAZUMDER SC, FOREST
89	WP(C)/371/2019 FIXED	PANKAJ CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
90	WP(C)/373/2019 FIXED	SOMESWAR PRASAD VERMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
91	WP(C)/711/2019 FIXED	MANASH KAMAL GOGOI Versus THE STATE OF ASSAM	MRS. S BORPATRA GOHAIN MR. R D PHUKAN	GA, ASSAM
92	WP(C)/797/2019 FIXED	RAJEN SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N HAQUE MR. A CHAUDHURY MR M HUSSAIN	SC, HEALTH
93	WP(C)/881/2019 B/O	DEBOJYOTI DEKARAJA AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. C S SARKAR	GA, ASSAM SC, APDCL
<u>ADMISSION</u>				
94	WP(C)/3854/2016 B/O	RUPJYOTI DEORI and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM
95	WITH WP(C)/7188/2016	RUPJYOTI DEORI and 2 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MR.A I KATHAR	GA, ASSAM SC, INDUSTRIES and COMMERCE
96	WITH WP(C)/7495/2016	DEEPAK BATHARI and 2 ORS. Versus STATE OF ASSAM and 3 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA MR.C HANSE	DR.B AHMED SC, CO-OP. GA, ASSAM

97	WP(C)/889/2018 FIXED	SMT. ROHINI PHANGCHOPI AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU	SC, WATER RESOURCE
98	WP(C)/6494/2018 FIXED	SUBAL CHANDRA ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	SC, RAILWAY
99	WP(C)/6842/2018 FIXED	ATFUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
100	WP(C)/6874/2018 FIXED	MANUJ CHIRING Versus THE STATE OF ASSAM AND 3 ORS.	MS. R K SAINI MRS. M D CHOUDHURY	GA, ASSAM
ORDERS				
101	Review.Pet./156/2017 WP(C) 5072/07(D/O), FIXED	THE STATE OF ASSAM Versus SRI DIMBESWAR BARUA and 6 ORS	MR.T C CHUTIA ADDL. SR. GA, ASSAM	
WITH				
102	WP(C)/5066/2016	DIMBESWAR BARUA and 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM SC, PENSION
103	Review.Pet./116/2018 WP(C) 2832/2010(D/O), FIXED	HIRANYA SAIKIA Versus GIRISH RAJBONGSHI AND 4 ORS	MR R S CHAUHAN	GA, ASSAM
104	Cont.Cas(C)/499/2018 B/O	HRISHIKESH DAS Versus KRISHNA KUMAR DWIVEDI AND 2 ORS.	MR N DUTTA MS. J HAZARIKA MR. A PHUKAN	MR. A K THAKUR (R1) MR. C BORUAH (R2, R3)

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LEAVE NOTE OF ADVOCATES FOR 11/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MISS. M DAS	25-01-2019	To	28-02-2019
4)	MR. H R KHAN	01-02-2019	To	11-02-2019
5)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
6)	MR. B P SINHA	04-02-2019	To	12-02-2019
7)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
8)	MR H GUPTA	07-02-2019	To	12-02-2019
9)	MR. K K PARASAR	07-02-2019	To	11-02-2019
10)	MR H S KALSI	06-02-2019	To	17-02-2019
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12)	MS P SINGHA	06-02-2019	To	17-02-2019
13)	MR. A THAKUR	05-02-2019	To	12-02-2019
14)	MR. D BORAH	05-02-2019	To	25-02-2019
15)	MR. A C SARMA	11-02-2019	To	11-02-2019
16)	MR H R CHOUDHURY	11-02-2019	To	12-02-2019
17)	MR. R J BORDOLOI	08-02-2019	To	09-03-2019
18)	MR. M K MAJUMDAR	08-02-2019	To	12-02-2019
19)	MR. R K D CHOUDHURY	08-02-2019	To	11-02-2019
20)	MS. G BORAH	11-02-2019	To	25-02-2019
21)	MR. P DAS	11-02-2019	To	12-02-2019
22)	MR G DAS	11-02-2019	To	12-02-2019
23)	MR. S K GOSWAMI	11-02-2019	To	13-02-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 53 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
52	WP(C)/8397/2018 [AT 2:00 P.M.]	INDRAJIT PRASAD Versus UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MS. R DEKA MS. R KAKATI	MR S S DEY (SR. SC) MR. S BORTHAKUR MR. D J KAPIL ASSTT.S.G.I. SC, H P C L
<u>MOTION</u>				
53	WP(C)/869/2019	TAPAN KUMAR NATH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA MS N J DAS	GA, ASSAM SC, AG
54	WP(C)/872/2019	DHUBRI WHOLESALE CONSUMERS CO- OPERATIVE STORES LTD AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP GA, ASSAM
55	WP(C)/876/2019	MADHAB BORPUZARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR E SHITIRI	SC, CO OP
56	WP(C)/877/2019	DEEPAK KUMAR KOCH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. C S SARKAR MR M K ROY	DR. B AHMED SC, CO OP
57	WP(C)/878/2019	AMCHONG TEA ESTATE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA MR. T CHAKRABORTY	SC, APDCL
58	WP(C)/883/2019	HEMENDRA NATH DEKA AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
59	WP(C)/884/2019	M/C. N.C. DAS AND COMPANY Versus THE UNION OF INDIA AND 4 ORS.	MR. U K GOSWAMI	SC, RAILWAY SC, FOREST
60	WP(C)/886/2019	SANTI BABU SINGHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM

61	WP(C)/888/2019	MAHMUDUL ISLAM Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS.	MR H R A CHOUDHURY MR. A T SARKAR MS. R RAHMAN	SC, I O C
62	WP(C)/890/2019 B/O	M/S. GUTTUNG BHETTELI FISHERY CO- OPERATIVE SOCIETY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K MISRA MR A D CHOUDHURY MR. M MAHANTA MR. P K MUNIR	GA, ASSAM
63	WP(C)/894/2019 B/O	BIRENDRA NATH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	GA, ASSAM SC, REVENUE
ADMISSION				
64	WP(C)/7976/2018 FIXED	ANJANA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	GA, ASSAM MR. I CHOUDHURY (R2)
65	WITH WP(C)/3263/2018	SMTI. ANJANA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MS B M BHUYAN (R2) GA, ASSAM MR. I CHOUDHURY (R2) MS. G BARUAH (R2)
ORDERS				
66	I.A.(Civil)/512/2019 B/O in WP(C)/8734/2018 WITH WP(C)/8734/2018	M/S. BRAHMAPUTRA IRON AND STEEL CO. PVT. LTD. (BISCO) AND 6 ORS. Versus THE STATE BANK OF INDIA AND 3 ORS. M/S. BRAHMAPUTRA IRON AND STEEL CO. PVT. LTD. (BISCO) AND 6 ORS. Versus THE STATE BANK OF INDIA AND 3 ORS.	Mukesh Sharma	MR. A PARVEZ MR. K K NANDI (R2) MR. A PARVEZ (R1) MR. A CHETRY (R4) MR G DAS (R4) MR G DAS (R4) MR D GOGOI (R1) SC, PNB MR. U K NAIR (R4) MR. B ROY (R1) MR. S SINGHA (R1) SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 11/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
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16)	MR H R CHOUDHURY	11-02-2019	To	12-02-2019
17)	MR. R J BORDOLOI	08-02-2019	To	09-03-2019
18)	MR. M K MAJUMDAR	08-02-2019	To	12-02-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 6

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/800/2019 FIXED	ATINDRA KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MRS. M A OZAH	SC, SEC. EDU.
56	WP(C)/875/2019	NIHARIKA ARANDHARA Versus THE STATE OF ASSAM AND 8 ORS.	MR. L GOGOI MR. B J GHOSH	SC, ELEM. EDU GA, ASSAM SC, IRRIGATION
57	WP(C)/879/2019	SHIKHA DEY Versus THE STATE OF ASSAM AND 4 ORS.	MD F FARIDI MS. S NATH MR. A DHAR	GA, ASSAM SC, TRANSPORT SC, FINANCE DEPTT. SC, GHC
58	WP(C)/885/2019	MANASH DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, ELEM. EDU
59	WP(C)/891/2019	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BODOLAND UNIVERSITY SC, BTC SC, FINANCE DEPTT.
ADMISSION				
60	WP(C)/2166/2016 FIXED	PRATUL SARMA Versus THE STATE OF ASSAM AND ANR	MR.P BORAH MR.S BORTHAKUR	SC, SECONDARY EDUCATION

LEAVE NOTE OF ADVOCATES FOR 11/02/2019

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I & CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 03-01-2019
TO 01-03-2019, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	Tr.P.(C)/14/2019	SATYENDRA CHANDRA NATH Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 4 ORS.	MR. A H ALAMGIR	
57	Crl.Rev.P./41/2019 FIXED	SMT. KIRAN JAISWAL Versus CENTRAL BUREAU OF INVESTIGATION	MS. B S GOYAL MR. A J HAZARIKA	SC, CBI
58	Crl.Rev.P./42/2019	MAHENDRA NARAYAN NATH Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. A BHATTACHARYA MR. A BHATTACHARJEE	SC, CBI
59	CRP(I/O)/43/2019	SONAMATI BASFORE AND 5 ORS. Versus GOBIN BASFORE AND 4 ORS.	MS. T SOM MR H DAS	
60	CRP(I/O)/44/2019	REHENA BEWA AND 4 ORS. Versus AMJAD MIAH AND 4 ORS.	MR. R K JAIN TULIKA BORAH	
61	Crl.Rev.P./50/2019	KUSHAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/121/2019 in Crl.Rev.P./50/2019	KUSHAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI	PP, ASSAM
62	Crl.Rev.P./51/2019	ZINNATUL ISLAM KHAN Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	PP, ASSAM
63	Crl.Rev.P./52/2019	HAHI RAM DEKA Versus KUNJALATA DEKA AND 2 ORS.	MR B C TALUKDAR	
64	Crl.Pet./141/2019	ABDUL AHAD CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	PP, ASSAM
65	Crl.Pet./142/2019	TRISHNA DEKA Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MR K SAIKIA MS B GOSWAMI	PP, ASSAM

ADMISSION

66	CrI.Pet./466/2018	M/S. KALPANA BIOSCIENCES INC AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SARMA MR. R HAZARIKA MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY	MR B SHARMA (R 2) MR S SHARMA (R 2) PP, ASSAM
67	MFA/61/2019	RAM PALAT Versus UNION OF INDIA	MS. M SHARMA MR. K P MAHESWARI MS. L DAS	SC, NF RLY
68	MFA/62/2019	SRI GANESH RAJWAR Versus THE UNION OF INDIA	MR D C K HAZARIKA	SC, NF RLY
69	MFA/63/2019	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR G KHANDELIA MS J TRIPATHI	SC, NF RLY
70	MFA/64/2019	LUNIA MARKETING PVT LTD Versus UNION OF INDIA	MR G KHANDELIA MR. K DEKA	MR. B SARMA SC, NF RLY

BAIL HEARING

71	AB/75/2019 FIXED	MAINUDDIN AHMED Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH MR. A RAHIM	PP, ASSAM
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ORDERS

72	MFA/17/2013 FIXED	NATIONAL INSURANCE CO. LTD. Versus DEBASHIS DAS and ANR.	MR.B C DAS MR.R C PAUL MISS.S ROY	
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LEAVE NOTE OF ADVOCATES FOR 11/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
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Web:www.ghconline.gov.in

[For Monday, 11th February 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

THIS BENCH WILL TAKE UP HEARING LIST DATED 03-01-2019 TO 01-03-2019 (CRIMINAL BENCH - I) (RELATING TO CRIMINAL APPEAL AND CRIMINAL REVISION) AND (CRIMINAL BENCH - II) (RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	CRL.A(J)/5/2019	BUDHESWAR SAIKIA Versus THE STATE OF ASSAM		PP, ASSAM
28	CrI.A./53/2019	SRI PRAFULLA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	PP, ASSAM
	WITH I.A.(CrI.)/115/2019 in CrI.A./53/2019	SRI PRAFULLA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	PP, ASSAM
29	CrI.A./54/2019	SRI BHUMIDHAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR K KALITA MR. B R DAS	PP, ASSAM
	WITH I.A.(CrI.)/118/2019 in CrI.A./54/2019	SRI BHUMIDHAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR K KALITA MR. B R DAS	PP, ASSAM
30	CrI.A./55/2019	MD ABDUL AZIZ Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
	WITH I.A.(CrI.)/122/2019 in CrI.A./55/2019	MD ABDUL AZIZ Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 54 TO 106 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
55	WP(C)/658/2013 FIXED	KESHAB HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.B D DAS DR.B AHMED SC, CO-OP. MR.H K SARMA MR. D NATH MR.S DUTTA MS U DAS (SC, HOUSEFED) SC, EDU
56	WITH WP(C)/5091/2012	SMTI. SWARNALATA GOGOI CHAMUAH Versus THE STATE OF ASSAM and ORS	MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.B D DAS DR.B AHMED SC, CO-OP. MR.R P SARMAH MR.H K SARMA MS U DAS (SC, HOUSEFED, R-3) MR.S M SARMA MR. D NATH MR.K GOGOI MSG BORA SC, EDU MR.K K UPADHYAY
57	WP(C)/6589/2013 FIXED	PRANAB JYOTI BARMAN and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK	GA, ASSAM MR.H BARUAH MR.S K GUPTA
58	WP(C)/1542/2014 FIXED	SMTI NILIMA KALITA Versus THE HOUSING and URBAN DEVELOPMENT CORPORATION LIMITED and 2 ORS	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.B SINHA	MR.A KHANIKAR MS.P BORA MR.B KALITA

ORDERS

59	WP(C)/2565/2018 FIXED	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY, MR. T DEURI	MS. N MODI MRS. R DEVI MR A K RAI (R 5) MR T R RAY (R 5) MR. C SHARMA (R3) MR. S DUTTA MR. R A HAZARIKA MS. N RAI (R 5) ASSTT.S.G.I. MRS K AGARWAL (R 5)
60	I.A.(Civil)/4219/2018 FIXED in WP(C)/7006/2018 WITH WP(C)/7006/2018	M/S. ENVIROCON Versus THE POLLUTION CONTROL BOARD, ASSAM	MR. P BHOWMICK	MR. P J PHUKAN SC, P C B A
		M/S. ENVIROCON Versus THE POLLUTION CONTROL BOARD, ASSAM	MR. P BHOWMICK MRS R DEKA	MR. P J PHUKAN SC, PCB
61	WP(C)/6576/2018	GREEN TECH ENVIRONMENTAL ENGINEER AND CONSULTANTS Versus THE POLLUTION CONTROL BOARD,	MR B D DAS MR. P BHOWMICK MRS R DEKA	MR. P J PHUKAN SC, P C B A
62	WP(C)/7043/2018	M/S. GRENZONE ENVIRONMENTAL LABORATORY Versus THE POLLUTION CONTROL BOARD, ASSAM	MR. P BHOWMICK MRS R DEKA	MR. P J PHUKAN SC, PCB
63	WP(C)/7487/2018	ENVISION ENVIRO TECHNOLOGIES NORTH EAST Versus THE POLLUTION CONTROL BOARD	MR. D M THAKURIA MS. I THAKURIA	SC, P C B A
64	WP(C)/7943/2018	M/S. GREENZONE ENVIRONMENTAL LABORATORY Versus THE POLLUTION CONTROL BOARD OF ASSAM AND ANR	MR N P DOWERAH MR. M PHUKAN MRS M DAS	SC, PCB
65	WP(C)/8468/2018	ABNS SCIENTIFIC SERVICES Versus THE POLLUTION CONTROL BOARD	MR. D M THAKURIA MR. R J SARMA MS. I THAKURIA	SC, PCB
66	I.A.(Civil)/4398/2018 FIXED in WP(C)/6426/2017 WITH WP(C)/6426/2017	SMTI. CHANDITA DEKA AND 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR P DEKA MR. N N JHA MR. B BORAH	GA, ASSAM
		SHIBA SHAKTI DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR.B BORAH MR.P DEKA MR.N N JHA	GA, ASSAM MS.S S ZIA(R-4) MS.P SARMAH(R-4) MRS.R CHOUDHURYR-4

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LEAVE NOTE OF ADVOCATES FOR 11/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MISS. M DAS	25-01-2019	To	28-02-2019
4)	MR. H R KHAN	01-02-2019	To	11-02-2019
5)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
6)	MR. B P SINHA	04-02-2019	To	12-02-2019
7)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
8)	MR H GUPTA	07-02-2019	To	12-02-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 14

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 61 TO 106 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
40	WP(C)/7261/2015 (PART-HEARD),WITH WP(C) 4733/15(D/O), FIXED	THE JANIA ANCHALIK SR. MADRASSA and ORS Versus THE STATE OF ASSAM AND 7 ORS	MS.N THAPA MR.B SINHA MR.M GOGOI	GA, ASSAMR3 MRK BHUYAN(R-4)(R-5-8) MR.H A AHMED(R-5-8) SC, SECONDARY EDUCATION(R1 & 2) MS.A KALITA(R-5-8) MR.A S AHMED(R-5-8)
WITH				
41	WP(C)/514/2014 CAVT. NO. 28/2/014	THE MANAGING COMMITTEE, JANIA ANCHALIK SENIOR MADRASSA and ANR Versus THE STATE OF ASSAM AND 9 ORS	MR.B SINHA MR.S M H HAQUE	GA, ASSAM MRK BHUYAN MR.H A AHMED FOR CAVEATOR SC, EDU
42	WP(C)/333/2010 FIXED	SMTI BAIJAYANTI RAVA and ANR. Versus THE STATE OF ASSAM AND ORS	MS.N S THAKURIA MR.G K THAKURIA	GA, ASSAM
43	WP(C)/6403/2013 FIXED	BIRALAL DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR. S ALAM	MR. K GOGOI (R-2) SC, TECHNICAL EDU. SC, EDU MRS A VERMA SC, FINANCE
<u>ORDERS</u>				
44	WP(C)/1208/2013 FIXED	MD. MUSHARAF HUSSAIN KABIR Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUIYAN MR.M A I HUSSAIN	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR. T U LASKAR SC, FINANCE SC, EDU
45	I.A.(Civil)/348/2019 FIXED in WP(C)/1423/2014	DHIREN THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MR B ISLAM MR. A A MONDAL MR S HUSSAIN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MISS. M DAS	25-01-2019	To	28-02-2019
4)	MR. H R KHAN	01-02-2019	To	11-02-2019
5)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
6)	MR. B P SINHA	04-02-2019	To	12-02-2019
7)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
8)	MR H GUPTA	07-02-2019	To	12-02-2019
9)	MR. K K PARASAR	07-02-2019	To	11-02-2019
10)	MR H S KALSI	06-02-2019	To	17-02-2019
11)	MS R S SADIAL	06-02-2019	To	17-02-2019
12)	MS P SINGHA	06-02-2019	To	17-02-2019
13)	MR. A THAKUR	05-02-2019	To	12-02-2019
14)	MR. D BORAH	05-02-2019	To	25-02-2019
15)	MR. A C SARMA	11-02-2019	To	11-02-2019
16)	MR H R CHOUDHURY	11-02-2019	To	12-02-2019
17)	MR. R J BORDOLOI	08-02-2019	To	09-03-2019
18)	MR. M K MAJUMDAR	08-02-2019	To	12-02-2019
19)	MR. R K D CHOUDHURY	08-02-2019	To	11-02-2019
20)	MS. G BORAH	11-02-2019	To	25-02-2019
21)	MR. P DAS	11-02-2019	To	12-02-2019
22)	MR G DAS	11-02-2019	To	12-02-2019
23)	MR. S K GOSWAMI	11-02-2019	To	13-02-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
81	Bail Appln./2895/2018 B/O	ATIKUR RAHMAN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	PP, ASSAM
MOTION (BA)				
82	Bail Appln./264/2019	KAMAL KRISHNA DAS Versus THE STATE OF ASSAM	MS. S PHUKAN MR. K P GOGOI	PP, ASSAM
83	Bail Appln./265/2019	HAFFIZ UDDIN @ HABEJ @ HABIJ Versus THE STATE OF ASSAM	MR. S MUNIR MD R ISLAM	PP, ASSAM
84	Bail Appln./266/2019	SARAJANI BASUMATARY Versus THE STATE OF ASSAM	MR D KALITA MR. J A AHMED MS P CHETIA	PP, ASSAM
85	Bail Appln./267/2019	AKHIL DAS Versus THE STATE OF ASSAM	MR. P KATAKI MR D DAS	PP, ASSAM
86	Bail Appln./268/2019	ABED ALI Versus THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR. SHAZZAD HUSSAIN	PP, ASSAM
87	Bail Appln./269/2019	JOHNBIRTH SANGMA AND ANR. Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
88	Bail Appln./270/2019	LABA MALI Versus THE STATE OF ASSAM	MR. R SARMA MS. I DEKA	PP, ASSAM
89	Bail Appln./271/2019	ABDUL BADSHAH ALI Versus THE STATE OF ASSAM	MR S DEKA MR. B BARMAN MR. Z RAHMAN	PP, ASSAM
90	Bail Appln./272/2019	JOYDEV BORO Versus THE STATE OF ASSAM	MR. B PHUKAN MR. H KHAKLAERY	PP, ASSAM
91	Bail Appln./273/2019	GAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR A ALI MS. K LAHKAR MS. M KHATUN	PP, ASSAM
92	Bail Appln./274/2019	NILA DHAR KALITA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM

MOTION

93	AB/334/2019	PANKAJ BURAGOHAIN Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR. B BORA	PP, ASSAM
94	AB/335/2019	PARTHA PRATIM TAUKDAR AND ANR. Versus THE STATE OF ASSAM	MRS. S BORPATRA GOHAIN MR. R D PHUKAN	PP, ASSAM
95	AB/336/2019	DIPAK DAS Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. J K CHUTIA	PP, ASSAM
96	AB/337/2019	KAMAL SAHA AND 2 ORS. Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI	PP, ASSAM
97	AB/338/2019 B/O	BABY HAZARIKA @ BABY HAZARIKA BEGUM Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
98	AB/339/2019	NIPU KALITA Versus THE STATE OF ASSAM	MS M SUTRADHAR MR. A SARMAH MR. M K SHARMA	PP, ASSAM
99	AB/340/2019	MONGLI CHOUDHURY Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
100	AB/341/2019	ALTAF ALI Versus THE STATE OF ASSAM	MR. N ANAND MR. U K BARMAN MR H ALI	PP, ASSAM
101	AB/342/2019	BOGA ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR A K AZAD MS E CHOUDHURY	PP, ASSAM
102	AB/343/2019	PANKAJ DUTTA @ PINKU Versus THE STATE OF ASSAM	MR. L GOGOI MR. P UPADHYAY	PP, ASSAM
103	AB/344/2019	SAIFUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
104	AB/345/2019	DIBAKAR NATH Versus THE STATE OF ASSAM	MR. N UDDIN MR. B NATH MR. N ISLAM MR. M HUSSAIN	PP, ASSAM
105	AB/346/2019	IMDADUL HOQUE Versus THE STATE OF ASSAM	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	PP, ASSAM
106	AB/348/2019	RASID UDDIN @ RASID UDDIN HAZARI Versus THE STATE OF ASSAM	MR. P K DEKA MD. S ALOM MR. M S ALAM	PP, ASSAM
107	AB/349/2019	USUF ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
108	AB/350/2019	AINUL ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
109	Bail Appln./12/2019 WITH OFFICE NOTE, FIXED	JIRSONG TIMUNG Versus THE STATE OF ASSAM	MR. S CHETIA MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
110	Bail Appln./44/2019 WITH OFFICE NOTE, FIXED	DILIPSING TIMUNG AND 12 ORS. Versus THE STATE OF ASSAM	MR. S CHETIA MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	PP, ASSAM
<u>BAIL HEARING</u>				
111	AB/3073/2018 FIXED	BASHO PANGING Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

HEARING

112 CrI.A./190/2018
(PART-HEARD), WITH LCR, FIXED

DANDESWAR BORAH
Versus
THE STATE OF ASSAM AND ANR

MR. M BISWAS
MR. D TIWARI

PP, ASSAM

WITH

I.A.(CrI.)/474/2018
(PART-HEARD), WITH LCR, FIXED
in CrI.A./190/2018

DANDESWAR BORAH
Versus
THE STATE OF ASSAM AND ANR

MR. M BISWAS
MR. D TIWARI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MISS. M DAS	25-01-2019	To	28-02-2019
4)	MR. H R KHAN	01-02-2019	To	11-02-2019
5)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
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19)	MR. R K D CHOUDHURY	08-02-2019	To	11-02-2019
20)	MS. G BORAH	11-02-2019	To	25-02-2019
21)	MR. P DAS	11-02-2019	To	12-02-2019
22)	MR G DAS	11-02-2019	To	12-02-2019
23)	MR. S K GOSWAMI	11-02-2019	To	13-02-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	AB/319/2019	MOJAMIL RAHMAN @ MAJAMMILAR RAHMAN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
ADMISSION				
56	RFA/115/2018 FIXED	SRI MRIDUL DEKA Versus SRI PARDIP KUMAR BARUAH	MR. ABU JAHID MR. S CHOUDHURY MR. M HUSSAIN	MR. M HAQUE MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. B TALUKDAR MR. D BANERJEE
FOR HEARING U/O XLI RULE II C.P.C.				
57	RSA/103/2018 CAVT. 507/2017, FIXED	SMT MUNNA DEKA Versus SMT RAIMONI MOHALI and 2 ORS	MR. M K SHARMA MS A BARUAH MR.M K SHARMA MS. N BARUAH	MR. R DE (R2) MR. S B PRASAD (R1) MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
	WITH I.A.(Civil)/439/2019 in RSA/103/2018	SMT. MUNNA DEKA Versus SMT. RAIMONI MOHALI and 2 ORS	MR. M K SHARMA MS A BARUAH	MR. S B PRASAD
58	RSA/34/2019	DR DHIREN SARMA Versus THE STATE OF ASSAM and 3 ORS	MR. P J SAIKIA MR.P J SAIKIA MR. K BORUAH MR. R S MISHRA	GA, ASSAM SC, REVENUE
59	RSA/35/2019 B/O	SYED NABAB HUSSAIN AND ANR Versus GHOGRAPAR NIMNA BUNIADI PRATHAMIK VIDYALAYA AND 11 ORS	S ALI MR. R BARUAH MR. A IKBAL A I AHMED	
	WITH I.A.(Civil)/515/2019 in RSA/35/2019	SYED NABAB HUSSAIN AND ANR Versus GHOGRAPAR NIMNA BUNIADI PRATHAMIK VIDYALAYA AND 11 ORS	S ALI MR. R BARUAH MR. A IKBAL A I AHMED	
ORDERS				
60	I.A.(Civil)/1379/2017 WITH LCR, FIXED in RFA/54/2017	SRI PRADIP KUMAR KHUND Versus SRI PRASANTA DUTTA and ANR	MR.D MOZUMDER MRB KAUSHIK	MR.P BORAH

	WITH RFA/54/2017	SRI PRADIP KUMAR KHUND Versus SRI PRASANTA DUTTA and ANR	MR.D MOZUMDER MRB KAUSHIK	MR.A D CHOUDHURY(R-1) MR.P BORAH MS.P DUTTAR-1 MR.D CHOUDHURY(R-1) MR.T CHAKRABORTY(R-1)
61	RFA/71/2018 FIXED	SMTI .DR. BINA PANI NEOG Versus MISS RINA GOSWAMI AND 2 ORS	MR. S P ROY MR A K RAI MS. N RAI	
	WITH I.A.(Civil)/2285/2018 in RFA/71/2018	SMTI .DR. BINA PANI NEOG Versus MISS RINA GOSWAMI AND 2 ORS	MR. S P ROY MR A K RAI MS. N RAI	
62	RFA/144/2018 FIXED	SRI BUDHESWAR KALITA AND ANR Versus SRI BHOBESH DUTTA AND ANR	MR G N SAHEWALLA MR P DEKA MD. ASLAM	
63	RFA/145/2018 FIXED	SRI BAKUL CHANDRA HAZARIKA AND 13 ORS Versus THE MANAGING DIRECTOR, HOUSEFED	MR. P S DEKA MR. R SARMAH	
64	CRP/154/2018 WITH LCR, FIXED	BHASKAR KR. BAISHYA Versus USHA RANI BAISHYA AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. S SARMA (R1) MR. J DEKA (R2) MR A SARMA (R1) MR. T K BHUYAN (R1) MR. S K DEKA (R2)
	WITH I.A.(Civil)/3724/2018 in CRP/154/2018	SRI BHASKAR KUMAR BAISHYA Versus SMT. USHA RANI BAISHYA AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
65	I.A.(Civil)/1698/2018 FIXED in RSA/146/2018 WITH RSA/146/2018	ARJUN KUMAR Versus SMTI GAYATRI KUMARI	MR. A K DAS MR. M J GOGOI	MR A UPADHYAY (R2-4) MS. K JAIN (R2-4) MR. P UPADHYAY (R2-4)
	WITH I.A.(Civil)/2324/2018 in RSA/146/2018	ARJUN KUMAR Versus SMTI GAYATRI KUMARI	MR. A K DAS MR. M J GOGOI	MR A UPADHYAY (R2-4) MS. K JAIN (R2-4) MR. P UPADHYAY (R2-4)
	WITH I.A.(Civil)/2324/2018 in RSA/146/2018	ARJUN KUMAR Versus SMTI GAYATRI KUMARI	MR A K DAS MR. M J GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 11/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MISS. M DAS	25-01-2019	To	28-02-2019
4)	MR. H R KHAN	01-02-2019	To	11-02-2019
5)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
6)	MR. B P SINHA	04-02-2019	To	12-02-2019
7)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
8)	MR H GUPTA	07-02-2019	To	12-02-2019
9)	MR. K K PARASAR	07-02-2019	To	11-02-2019
10)	MR H S KALSI	06-02-2019	To	17-02-2019
11)	MS R S SADIAL	06-02-2019	To	17-02-2019
12)	MS P SINGHA	06-02-2019	To	17-02-2019
13)	MR. A THAKUR	05-02-2019	To	12-02-2019
14)	MR. D BORAH	05-02-2019	To	25-02-2019
15)	MR. A C SARMA	11-02-2019	To	11-02-2019
16)	MR H R CHOUDHURY	11-02-2019	To	12-02-2019
17)	MR. R J BORDOLOI	08-02-2019	To	09-03-2019
18)	MR. M K MAJUMDAR	08-02-2019	To	12-02-2019

19)	MR. R K D CHOUDHURY	08-02-2019	To	11-02-2019
20)	MS. G BORAH	11-02-2019	To	25-02-2019
21)	MR. P DAS	11-02-2019	To	12-02-2019
22)	MR G DAS	11-02-2019	To	12-02-2019
23)	MR. S K GOSWAMI	11-02-2019	To	13-02-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,11th February 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
39	MACApp./89/2019	SRI KUNAL KASHYAP SHARMA Versus SRI KANAKLAL BHUYAN AND ANR	MR M BEZBARUAH MR. A LAL MR B DAS MR A BRAHMA	
ORDERS				
40	I.A.(Civil)/4312/2018 B/O in MACApp./11862/2018	NEW INDIA ASSURANCE COMPANY LTD Versus KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	
	WITH MACApp./11862/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus KRISHNA RANI DAS AND 6 ORS		
HEARING				
41	MACApp./302/2018 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD Versus SMTI REKHA SARKAR	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HJURI	MR. S RAHMAN (R1, R2) MR. B CHOWDHURY (R3) MR. A C AZAD (R3)

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